

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

WITH

Cr1.A. No. 1754/2022 (II)

Cr1.A. No. 1554/2022 (II)

Date : 01-03-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. M. Z. Chaudhary., Adv.
Mr. M.z. Chaudhary, Adv.
Mr. Ali Safeer Farooqi, Adv.
Mr. Sachdeva Ramesh Kumar, Adv.

Mr. Aftab Ali Khan, AOR
Mr. Shoaib Ahmad Khan, Adv.
Mr. Sandeep Garausa, Adv.
Mr. Tabarak Hussain, Adv.

Mr. Arvind Kumar Kanva, Adv.
Mr. Mumtaz Alam Siddiqui, Adv.

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Vikram Singh, Adv.
Mr. Sham Chand, Adv.
Mr. T. N. Singh, AOR

For Respondent(s)

Mr. Aftab Ali Khan, AOR
Mr. Shoaib Ahmad Khan, Adv.

Mr. Sandeep Garausa, Adv.
Mr. Tabarak Hussain, Adv.

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Vikram Singh, Adv.
Mr. Sham Chand, Adv.
Mr. T. N. Singh, AOR

Mr. Sanjay Kumar Tyagi, AOR
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Abhishek Choudhary, Adv.
Mr. Kamal Kumar Pandey, Adv.
Ms. Aakansha Singh, Adv.

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Vikram Singh, Adv.
Mr. Sham Chand, Adv.
Mr. T. N. Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

In all the matters

Await original records from the High Court and Trial Court.

Issue reminder.

List on 19.04.2023.

ATUL M. KURHEKAR
Registrar